

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2020

It is for information to the candidates who have been selected for interview under District Judge (Entry Level), Direct from Bar Exam- 2020 that upon 1st stage scrutiny / verification of the application forms and documents uploaded by them in light of the Court's Notice dated 23.07.2021, certain discrepancies have been found.

The same have been indicated against the respective names of the candidates in the tabular chart (annexed herewith as Annexure-I) and accordingly they are directed to remove the defect(s) as pointed out in his / her individual case and to bring the required documents with them on the respective dates of their interview.

Details of discrepancies found upon Scrutiny and steps to be taken by the candidates for removal of the same are broadly mentioned below –

Sl. No.	Discrepancies found	Steps to be taken by the candidate to remove the discrepancies.
1.	Some candidates have not uploaded their Matric / Intermediate / Graduation / LL.B. Certificates.	The candidates are directed to bring the required documents / certificates / declarations on their respective dates of interview failing which they may not be allowed to appear at the interview.
2.	Some candidates have either not uploaded Declaration regarding their income / 24 Cases or have uploaded the same but not as per the requirement.	
3.	Some candidates have left columns regarding antecedent, post held, details of graduation etc. vacant in their online application forms.	The candidates are directed to clarify their position on affidavit which they have to submit on their respective dates of interview.
4.	Spellings of Names / Father's Name entered by several candidates in their online application forms are not matching with that mentioned in their certificates or vice versa.	
5.	Some candidates have committed mistakes / errors in mentioning their correct date of enrolment in online application form.	

6.	Signature on the application forms / documents uploaded in case of some candidates do not match with their name as entered in their online application form.	The candidates are directed to make alteration in their signature matching with their name and an undertaking to that effect is to be submitted; otherwise their candidature will be withheld.
7.	Some candidates have mentioned regarding criminal cases filed against them in their online application form.	The candidates against whom cases are pending, provisionally allowed to appear at the interview subject to the condition that they submit on affidavit the present status and nature of the case along with the copy of the FIR and bring / produce the same on their respective dates of interview.
8.	Several candidates have written regarding their additional qualification in online application but they have not uploaded the certificates in respect of the same. Although it is fact that in the Court's Notice (referred to above) it is not said so.	The candidates are directed to bring with them the documents / certificates in support of their additional qualification(s) as mentioned in their online application form and produce the same on their respective date of interview.
9.	Some candidates who are in service have either not uploaded 'No Objection Certificate / Permission from employer' or have uploaded the same but there is no mention about permission specifically to appear in the said interview.	The candidates are directed to bring 'No Objection Certificate / Permission from employer' which specifically mentions about no objection or permission regarding participation / appearance in the interview to be held under District Judge (Entry Level), Direct from Bar Exam-2020 and produce the same on their respective dates of interview or latest by 26.08.2021 i.e. the date on which the interview will be concluded.
10.	Some candidates have either not uploaded Experience Certificate or uploaded but the same is not as required.	The candidates are directed to bring with them the up-to-date Experience Certificate and produce the same on their respective dates of interview.
11.	Some candidates belonging to BC / EBC category have not uploaded Caste Certificate or have uploaded the same but there is no mention about Creamy Layer or the same is prior to one year as on date.	The candidates of BC / EBC category who have not uploaded Caste Certificate or have uploaded but there is no mention about Creamy Layer, are directed to bring with them the recent Caste Certificate showing that they do not belong to creamy layer and produce the same on their respective

		date of interview. Further, who have uploaded their Caste Certificate mentioning / showing that they do not belong to creamy layer but the same is issued prior to 1 year as on date, they are directed to produce a Declaration in prescribed proforma (Form-XVIII B) in light of the letter No. 15440 dated 05.12.2017 of the General Administration Deptt., Govt. of Bihar (annexed herewith as Annexure-II) on their respective dates of interview
12.	Some candidates belonging to BC / EBC category have not uploaded Residential Certificate or have uploaded the same but not proper.	The candidates are directed to bring with them the Residential Certificate showing permanent resident of Bihar on their respective dates of interview.

If any candidate fails to remove the discrepancies as pointed out in his/her individual case, his/her candidature will be liable to be rejected.

Further, if any other discrepancy(ies) is found in their documents/certificates or required at the time of interview, the candidates may be asked to submit an undertaking to remove the same or to furnish the required documents within the specified period.

Candidates are requested to keep visiting the website of the Patna High Court regularly for further updates.

By order of the Court

Patna High Court, Patna
Dated: 06.08.2021



Registrar General

Annexure-I

Tabular Chart showing discrepancies found in the 1st stage verification of the documents uploaded by the candidates selected for interview under the District Judge (Entry Level), Direct from Bar Exam-2020.

<u>Sl. No.</u>	<u>Roll No.</u>	<u>Name</u>	<u>Remarks</u>
1.	10087	PIYUSH KUMAR	-----
2.	10092	RAJESH KUMAR BAGGA	<ol style="list-style-type: none">1. Father's name in Graduation Marksheet & Graduation Certificate differs from that on the Online Application Form.2. Intermediate Certificate not uploaded.3. Net income declaration not in proper format (Income Declaration for the year 2016-17 is not given)4. LL.M. Certificate not uploaded.
3.	10168	NAWEEN KUMAR	<ol style="list-style-type: none">1. Declaration regarding 24 cases is not as per requirement, i.e., in terms of financial year.2. Caste Certificate is of prior to one year.3. No Objection Certificate not uploaded.
4.	10203	PINKY SINGH	<ol style="list-style-type: none">1. Original certificate of Intermediate not uploaded. Rather she has uploaded provisional certificate.2. Original Certificate of Graduation not uploaded. Rather she has uploaded provisional certificate.3. Original certificate of L.L.B. not uploaded. Rather she has uploaded Provisional Certificate.4. Experience Certificate is not up-to-date, i.e. is of January, 2021.5. Spelling of her name written as "Pinki Singh" in Graduation marksheet and provisional certificate.
5.	10205	RAJRANI	<ol style="list-style-type: none">1. Intermediate Certificate not uploaded.2. Date of enrolment is incorrect in Online Application Form.3. Name of candidate in Enrollment Certificate differs from that on the online application.4. LL.M. Certificate not uploaded.
6.	10237	HEMANT LAL KHATRI	<ol style="list-style-type: none">1. Graduation mark-sheet not uploaded.2. Intermediate mark-sheet not uploaded.3. Declaration regarding net income is not in proper format. (Income Declaration for the year 2016-17 not given).4. Caste Certificate is of prior to one year (the uploaded one is of june, 2020).
7.	10250	LEENA MEHTA	<ol style="list-style-type: none">1. Father's name in Matriculation Certificate is written in short i.e. written as P. Mehta in place of Panchu Mehta.2. Passing Certificate of Intermediate not uploaded.3. Marksheet of Graduation not uploaded.4. Declaration regarding Income and appearance in 24 cases per year submitted by the candidates is unsigned.

8.	10257	MURARI KUMAR ARYA	<ol style="list-style-type: none"> 1. Father's Name written in short in Matriculation Certificate i.e. written as Sukhdeo Pd. Arya in place of Sukhdeo Prasad Arya. 2. No Objection Certificate not uploaded 3. Declaration regarding 24 cases is not as per requirement i.e. in terms of financial year. 4. Experience Certificate not as per requirement. 5. Declaration regarding Income and appearance in 24 cases per year submitted by the candidates is not properly signed (Signature different from that on Online Application Form).
9.	10301	REETU CHAPRANA SINGH	<ol style="list-style-type: none"> 1. In matriculation certificate, Graduation mark-sheet and certificate name written as Reetu Chaprana. 2. Intermediate Certificate not uploaded 3. Father's name written in full as Raghuvansh Chaprana in Graduation (1st year) marksheet.
10.	10631	AJIT KUMAR	<ol style="list-style-type: none"> 1. Additional Qualification certificate not uploaded. 2. Caste Certificate showing that he does not belong to Creamy Layer is not uploaded.
11.	10665	ROHIT KUMAR	<ol style="list-style-type: none"> 1. Declaration regarding 24 cases per year is not as per requirement i.e. in terms of financial year (Declaration for the year 2017-18 & 2018-19 is not given). 2. Experience Certificate is not up-to-date.
12.	10776	RANJEETA KUMARI	<ol style="list-style-type: none"> 1. Father's Name in the 10th passing certificate and enrolment certificate is Dharmajeet Singh whereas in all other certificates/marksheet as well as in Online Application Form it is written as Dharmjeet Singh. 2. No Objection Certificate is not uploaded. Instead an application has been uploaded mentioning that she will produce the same on or before her appointment as ADJ. 3. LL.M. certificate not uploaded. 4. Declaration regarding net income is not as per requirement (Income declaration for the Financial year 2016-17 not given).
13.	10807	KAMAL KUMAR	<ol style="list-style-type: none"> 1. Spelling of Father's name in the Matric certificate and Caste certificate differs from that on the Online Application Form (In matric Certificate father's name written as Ramdhyam Jee Pal and in caste certificate father's name is written as Ram Dhyanji Pal whereas in Online Application form his father's name is written as Ram Dhyanjeet Pal). 2. In enrollment Certificate father's name written in short i.e. written as R.D. Pal in place of Ram Dhyanjeet Pal. 3. Caste Certificate is of prior to one year (Caste Certificate uploaded is of the year 2017).
14.	10861	MANEESH KUMAR SHUKLA	<ol style="list-style-type: none"> 1. Declaration regarding net income is not in proper format (Income Declaration for the year 2016-17 not given) 2. LL.M. certificate not uploaded
15.	10863	DEEPAK KUMAR	<ol style="list-style-type: none"> 1. LL.M. certificate not uploaded

16.	10968	SUDESH KUMAR SRIVASTAVA	<ol style="list-style-type: none"> 1. Mark-sheet of Intermediate not uploaded 2. Mark-sheet of Graduation not uploaded 3. PGDCPA certificate not uploaded 4. Declaration regarding net income is not as per requirement (declaration for the year 2016-17 & 2017-18 not given). 5. Declaration regarding appearance in 24 cases per year is not as per requirement, i.e., in terms of financial years.
17.	10981	NIKITHA R VORA	<ol style="list-style-type: none"> 1. Declaration regarding net income is not as per requirement (declaration for the year 2016-17 not given). 2. Declaration regarding 24 cases per year is not as per requirement (declaration for the year 2016-17 not given).
18.	11000	AMOD KUMAR	<ol style="list-style-type: none"> 1. Experience certificate is not up-to-date (Experience certificate is of dated 04.02.2020).
19.	11013	ASHISH KUMAR SINGH	<ol style="list-style-type: none"> 1. Father's name written in Graduation Certificate and marksheet is different from that of the online application form. In online application form, father's name is written as Durga Bakhsh Singh whereas in Graduation Certificate and marksheet it is written as "O.B Singh"
20.	11209	PAWAN KUMAR SINGH	<ol style="list-style-type: none"> 1. In the Matric Certificate candidate's surname i.e. 'Singh' is missing. 2. Spelling of Father's name in the intermediate certificate is written as "Rama Sunkar Singh" whereas in other certificates and in online application form it is written as "RAMA SHANKAR SINGH". 3. LL.M. certificate not uploaded
21.	11296	BINOD KUMAR	<ol style="list-style-type: none"> 1. Declaration regarding appearance in 24 cases is not in proper format (Financial year wise declaration not given). 2. Caste Certificate is of prior to one year (Caste certificate is of June, 2019). 3. Residential certificate is not proper (Not showing permanent resident).
22.	11379	PRATIGYA VYAS	<ol style="list-style-type: none"> 1. Declaration regarding net income is not as per requirement, i.e, in terms of financial year (declaration for the year 2016-17 not given). 2. Declaration regarding appearance in 24 cases is not as per requirement. 3. LL.M. certificate not uploaded. 4. Father's name is written in full in the matric marksheet, intermediate marksheet, graduation marksheet & enrolment certificate but in online application form & Experience Certificate, Father's name is written as M. P Vyas. 5. Certificate of Intermediate not uploaded. 6. Name of candidate is written as Kum Pratigya Vyas in matric and intermediate marksheet and as Ku Pratigya Vyas in Graduation marksheet & certificate, LL.B. certificate and Enrolment Certificate.

23.	11414	SATYANARAYAN LAL SAHANJEE	<ol style="list-style-type: none"> 1. Certificate of Intermediate is not uploaded. 2. Caste Certificate showing that the candidate does not belong to Creamy Layer is not uploaded.
24.	11434	PRAVEEN SINGH	<ol style="list-style-type: none"> 1. Certificate of Intermediate is not uploaded. 2. Father's name differs in graduation marksheet and enrolment certificate. In Graduation marksheet, Father's name is written as 'Shri Devmuni Singh', in Enrolment certificate as 'D.M. Singh', whereas in online application form and other documents Father's name is written as 'Deo Muni Singh' 3. Declaration regarding net income is not as per requirement (declaration for the financial year 2016-17 not given). 4. Declaration regarding 24 cases per year is not as per requirement (not written clearly and further declaration for the year 2016-17 not specified.) 5. LL.M. & MBA certificate not uploaded.
25.	11455	PRIYABRAT KUMAR	<ol style="list-style-type: none"> 1. His name written as Priyabart kumar in matriculation certificate. 2. LL.B. passing year is written as 2003 in the certificate which vary from the online application form. 3. Father's name is written in short form as Late R.B Das in the enrolment certificate whereas in Online application form it is written as Late Rambhajjo Das. 4. Experience certificate is not up-to-date. 5. Declaration regarding 24 cases per year is not as per requirement, i.e., declaration for the year 2017-18 and 2018-19 not given.
26.	11461	GAURAV SINGH	<ol style="list-style-type: none"> 1. Reg No. 873/2019, Bhabhua P.S case No. 589 of 2019 U/S 302, 120 (B) R/W Section 34 of the IPC & Section 27 Arms Act & Section 37 (2) Excise Act – which case is under Investigation. 2. Complaint case No. 810 of 2009 U/S 323, 354, 380, 384 of the IPC – discharged 3. G.R Case No. 1172 of 2009, Bhabhua P.S Case No. 324 of 2009 U/S 323, 341, 504 R/W Section 34 of the IPC-Acquittal.
27.	11520	RAVI SHEKHAR MANGAL MURTI	<ol style="list-style-type: none"> 1. Father's name is written in short form as SH. S P CHOUDHARY in the online application form and Experience Certificate whereas in the matric certificate it is written as Shiv Pujan Choudhary, in enrolment certificate as Sheo Pujan Choudhary and in Caste certificate and residential certificate as Sheo Pujan Chaudhary.
28.	11546	VIVEK KUMAR TRIPATHI	<ol style="list-style-type: none"> 1. Father's name in matric marksheet and certificate, enrolment certificate and experience certificate is written as I V Tripathi whereas in online application form it is written as INDRA VISHAL TRIPATHI.

			<ol style="list-style-type: none"> 2. Declaration of net income is not as per requirement, i.e., declaration for the year 2016-17 not given. 3. Declaration regarding 24 cases per year is not as per requirement, i.e., declaration for the year 2016-17 not given.
29.	11629	RAVIKANT KUMAR SATYARTHI	<ol style="list-style-type: none"> 1. Declaration regarding 24 cases per year is not as per requirement, i.e, in terms of financial years.
30.	11687	REENIKA GUPTA	<ol style="list-style-type: none"> 1. Father's name in Matric certificate and Intermediate Certificate is written as Mohan Lal, in graduation marksheet & certificate and LL.B. Certificate as ML Gupta whereas in other certificates it is written as Mohan Lal Gupta. 2. Candidate's name in Matric Certificate and Marksheet & Intermediate Certificate and Marksheet is written as Km. Reenika Gupta whereas in online application form it is written as 'Reenika Gupta' 3. Declaration regarding net income is not as per requirement, i.e, not in terms of financial years. 4. Declaration regarding 24 cases per year is not as per requirement, i.e, not in terms of financial years. 5. LL.M. certificate not uploaded.
31.	11733	PAWAN KUMAR	-----
32.	11739	NEERAJ SHARMA	<ol style="list-style-type: none"> 1. Declaration regarding 24 cases per year is not as per requirement, i.e., declaration for the year 2016-17 not given. 2. B. Ed. Certificate not uploaded.
33.	12028	PARMOD KUMAR	<ol style="list-style-type: none"> 1. Experience Certificate is not up-to-date.
34.	12109	KUMAR SAKET	-----
35.	12288	NARVADESHWAR PANDEY	-----
36.	12414	JYOTI KUMARI	<ol style="list-style-type: none"> 1. Declaration of net income is not as per requirement, i.e., declaration for the year 2016-17 is not given. 2. Experience Certificate is not up-to-date. 3. Original Certificate of Graduation and LL.B. not uploaded (However, she has uploaded Provisional certificate of Graduation and LL.B.).
37.	12483	PUSHPA KUMARI	-----
38.	12530	PAVAN KUMAR	<ol style="list-style-type: none"> 1. Candidate's name in Graduation marksheet and certificate is written as Pawan Kumar Pandey whereas in other certificates it is written as Pavan Kumar. 2. Father's name in the Graduation marksheet & certificate and LL.B. certificate is written as C. B. Pandey whereas in other certificates it is written as Chandra Bhushan Pandey.

39.	12543	SONA DEVI	<ol style="list-style-type: none"> 1. Candidate's name is written as Km Sona Devi in the Matric Certificate, Intermediate Certificate and Marksheet, whereas in other certificates it is written as Sona Devi. 2. LL.M. certificate not uploaded.
40.	12545	MUKESH KUMAR	<ol style="list-style-type: none"> 1. Candidate's name in the Matric certificate is written as Mukesh Kr, whereas in other certificates it is written as Mukesh Kumar. 2. In the online application form details of graduation is not given i.e. left blank. 3. Original Certificate of Graduation not uploaded. However, he has uploaded provisional certificate.
41.	12578	RAJVIJAY SINGH	-----
42.	12602	MANISH KUMAR	<ol style="list-style-type: none"> 1. No Objection Certificate/permission for appearing in the interview has not been uploaded. 2. Father's name in the Matric certificate is written as Kamleshwar Pd Chourasia whereas in other certificates it is written as Kamleshwari Prasad Chourasia. 3. Experience certificate is not proper, i.e. date of certificate is not mentioned.
43.	12673	NALINI KANT TRIPATHI	<ol style="list-style-type: none"> 1. Spelling of Father's name in intermediate certificate is different from that on the online application form. 2. Spelling of candidate in the intermediate marksheet & certificate and Graduation marksheet & certificate is different from that on the online application form. 3. Declaration regarding net income is not as per requirement, i.e., declaration for the year 2016-17 is not given. 4. Experience Certificate is not up-to-date. 5. No Objection Certificate/permission for appearing in the interview has not been uploaded.
44.	13061	MANOJ KUMAR TIWARI	<ol style="list-style-type: none"> 1. LL.M. certificate is not uploaded
45.	13122	SONI KUMARI	<ol style="list-style-type: none"> 1. Matriculation certificate as proof of age has not been uploaded by the candidate. 2. Spelling of Father's name in the intermediate certificate is different from that on the online application form. 3. Declaration regarding net income is not as per requirement. 4. Declaration regarding 24 cases per year is not as per requirement. 5. No Objection Certificate not uploaded. However, undertaking given for the same. 6. Caste certificate is of prior to one year (it is of the year 2017). 7. Original certificate of graduation is not uploaded. (However, she has uploaded Provisional certificate of Graduation).

			<p>8. Certificate regarding additional qualification is not uploaded</p> <p>9. Experience certificate is not up to date.</p>
46.	13131	PAWAN KUMAR	-----
47.	13307	MANISH KUMAR	<p>1. Original certificate of Graduation not uploaded. However, he has uploaded provisional certificate.</p> <p>2. LL.M. certificate not uploaded</p>
48.	13326	RACHNA AGGARWAL	<p>1. Intermediate Certificate not uploaded</p> <p>2. Spelling of candidate's name in LLB certificate is written as Rachana Agarwal, whereas in other certificates it is written as Rachna Aggarwal.</p> <p>3. Declaration regarding 24 cases per year is not as per requirement. It is written as 24 times per year instead of 24 cases per year.</p>
49.	13475	ALAKH KUMAR	<p>1. Name of candidate differs in the graduation marksheet and certificate, where it is written as Mishra Alakh Radha Kant Lalita, whereas in other certificates it is written as Alakh Kumar.</p> <p>2. Declaration regarding net income and 24 cases per year is not in proper format.</p>
50.	13533	PRIYANKA SHARMA	-----
51.	13635	RAJESH KUMAR	<p>1. Declaration of net income is not as per requirement, i.e., declaration for the year 2016-17 is not given.</p> <p>2. Declaration regarding 24 cases per year is not as per requirement, i.e., declaration for the year 2016-17 is not given.</p> <p>3. In the online application form details of graduation is not given i.e. left blank.</p>
52.	13674	GYAN PRAKASH RAY	1. LL.M. certificate not uploaded.
53.	13932	VIRENDER	1. Signature of the candidate put in online application form and declarations as Virender Arora. However, in all certificates his name is written as Virender.

Annexure-II

पत्र संख्या-11/आ0.2-आ0नी0-05/2010 सा0प्र0.15440

बिहार सरकार

सामान्य प्रशासन विभाग

प्रेषक,

मो0 सिराजुद्दीन अंसारी,
सरकार के अवर सचिव।

सेवा में,

सभी प्रधान सचिव / सचिव
सभी प्रमण्डलीय आयुक्त
सभी जिला पदाधिकारी
सचिव, बिहार लोक सेवा आयोग, पटना
सचिव, बिहार कर्मचारी आयोग, पटना
परीक्षा नियंत्रक, बिहार संयुक्त प्रवेश प्रतियोगिता परीक्षा पर्वद, पटना।
सचिव, केन्द्रीय चयन पर्वद (सिपाही भर्ती), पटना।

पटना-15, दिनांक- 05.12.2017

विषय :- क्रीमीलेयर में नहीं होने संबंधी दिये जाने वाला शपथपत्र फॉर्म-xviiiA में संशोधन के संबंध में।

महोदय,

निदेशानुसार कहना है कि जाति प्रमाण-पत्र, आय प्रमाण-पत्र, आवास प्रमाण-पत्र एवं क्रीमीलेयर रहित प्रमाण-पत्र के संबंध में विभागीय परिपत्र संख्या-673 दिनांक-08.03.2011 द्वारा विस्तृत दिशा-निर्देश जारी किए जा चुके हैं।

विवेचित परिपत्र संख्या-673 दिनांक-08.03.2011 की कंडिका-(8) में प्रावधान है कि क्रीमीलेयर रहित प्रमाण-पत्र बार-बार निर्गत नहीं किए जायेंगे। पूर्व निर्गत प्रमाण-पत्र की स्थिति में क्रीमीलेयर में नहीं होने संबंधी स्वयं शपथ-पत्र फॉर्म-xviii में आवेदक/आवेदिका द्वारा दिया जायेगा, जो मान्य होगा।

विदित हो कि भारत सरकार, कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय (कार्मिक और प्रशिक्षण विभाग), नई दिल्ली के पत्रांक-36033/1/2013-स्था0 (आरक्षण) दिनांक-27.05.2013 द्वारा आय/सम्पत्ति के निर्धारण को संशोधन करते हुए 4.5 लाख से बढ़ाकर 6.00 लाख किया गया है, जिसे राज्य में लागू करने का निर्णय सामान्य प्रशासन विभाग, बिहार के परिपत्र संख्या-11805 दिनांक-17.07.2013 द्वारा लिया गया। इससे संबंधित संशोधित शपथ-पत्र फॉर्म-xviiiA विभागीय परिपत्र संख्या-16470 दिनांक-15.10.2013 द्वारा परिचारित किया गया है।

भारत सरकार, कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय (कार्मिक और प्रशिक्षण विभाग) नई दिल्ली के नवीनतम पत्रांक-36033/1/2013-स्था0 (आरक्षण) दिनांक-13.09.2017 द्वारा आय/सम्पत्ति के निर्धारण को संशोधन करते हुए 6.00 लाख से बढ़ाकर 8.00 लाख किया गया है, जिसे राज्य में लागू करने का निर्णय सामान्य प्रशासन विभाग के परिपत्र संख्या-13687 दिनांक-31.10.2017 द्वारा लिया गया है।

इस प्रकार परिपत्र संख्या-16470 दिनांक-15.10.2013 के साथ परिचारित फॉर्म-xviiiA में 8.00 लाख की प्रविष्टि आवश्यक हो गयी है। इसी क्रम में फॉर्म-xviiiA के स्थान पर संशोधित फॉर्म-xviiiB निर्गत किया जा रहा है (छायाप्रति संलग्न)।

अतः अनुरोध है कि उक्त प्रावधान के आलोक में फॉर्म-xviiiA के स्थान पर संशोधित फॉर्म-xviiiB के साथ प्रस्तुत किया जाना वाला पूर्व निर्गत क्रीमीलेयर रहित प्रमाण पत्र वैध मानते हुए इसे स्वीकार करने की कृपा की जाय।

अनु0-यथोक्त।

विश्वासभाजन


(मो0 सिराजुद्दीन अंसारी)
सरकार के अवर सचिव।

(फॉर्म-xviii B)
अधिकारिक घोषणा पत्र का विहित प्रपत्र
(आवेदक द्वारा दिया जाने वाला शपथ पत्र)

मैं पुत्र/पुत्री
श्री निवासी, ग्राम/कस्बा/शहर
पोस्ट थाना प्रखण्ड
जिला राज्य..... एतद् द्वारा घोषित
करता/करती हूँ कि मैंसमुदाय का/की हूँ, जो कि
कार्मिक, लोक शिकायत एवं पेंशन मंत्रालय (कार्मिक एवं प्रशिक्षण विभाग), भारत सरकार,
नई दिल्ली के दिनांक-08.09.93 के कार्यालय ज्ञापन संख्या-360112/22/93-स्था0
(एस0सी0टी0) में निहित आदेश के अनुसार सेवाओं में आरक्षण के प्रयोजन से भारत
सरकार/बिहार सरकार द्वारा क्रमशः ओ0बी0सी0/पिछड़ा वर्ग, अत्यन्त पिछड़ा वर्ग के
रूप में मान्य है। मैं यह भी घोषणा करता/करती हूँ कि मैं दिनांक-08.09.1993 एवं
13.09.2017 के उपर्युक्त संदर्भित कार्यालय ज्ञापन की अनुसूची के कॉलम-3 में
उल्लेखनीय व्यक्तियों/वर्गों (सम्पन्न वर्ग) से संबंधित नहीं हूँ।

हस्ताक्षर शपथकर्ता।